

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1905(KB)2019
IA(I.B.C)/1432(KB)2023,
IA(I.B.C)/1433(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS N.S ENGINEERING PROJECT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Swati Agarwal, Adv.] For the Suspended Board of Members
Mr. Gaurav Mathur, Adv.]
Ms. Anusha Nayek, Adv.]

Mr. Rahul Parasrampurua, Adv.] For the Resolution Professional

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today
2. List the matter on **11.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)